

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CRI-61-2020**

Antonio Manuel Faria Ramos

... Petitioner

Versus

State of Goa, through

Police Inspector, ANC, Panaji & Anr.

... Respondents

Shri Rohan P. Desai, Advocate for the Petitioner.

Shri Gaurish Nagvekar, Additional Public Prosecutor for the Respondents.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 7th OCTOBER 2020****P.C. :**

The learned Additional Public Prosecutor seeks time to get instructions.

2. Post the matter on 14.10.2020.

DAMA SESHADRI NAIDU, J.

NH